

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1725/2016

M/S SUSHANT MINERALS PVT., LTD Appellant(s)

VERSUS

M/S INDUSIND BANK LTD Respondent(s)

IA No. 3/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)

Date : 22-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Neeraj Kr. Jain, Sr. Adv.  
Mr. Aniket Jain, Adv.  
Mr. Umang Shankar, AOR

For Respondent(s) Mr. G. Tushar Rao, SR. Adv.  
Mr. D. Bharat Kumar, Adv.  
Mr. Tadmalla Bhaskar Gowtham, Adv.  
Mr. Mayank Sharma, Adv.  
Mr. Aman Shukla, Adv.  
Mr. Hathindra Manda, Adv.  
Mr. Dasari Muralee Mohan, Adv.  
Mr. Vishal Arun, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the parties are permitted to file two  
pages note by 04.10.2021.

List on 06.10.2021.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS